

**National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg
New Delhi - 110001**

13th March, 2019

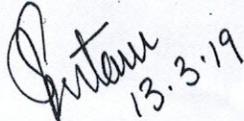
CORRIGENDUM

In Order dated 05.03.2019 in the case of Compliance of Municipal Solid Waste Management Rules, 2016, Original Application No. 606/2018 with regard to State of Himachal Pradesh, following clerical error has been corrected:

1. In last line of Page 20, the date may be read as **08.07.2019** instead of 08.07.2014.
2. At page 1, the title of the case may be read as:

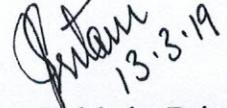
Compliance of Municipal Solid Waste Management Rules, 2016
(State of Himachal Pradesh)

This issues with the approval of competent authority.


(Dr. Sukhda Pritam)
Deputy Registrar (J)

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(Dr. Sukhda Pritam)
Deputy Registrar (J)